


Allahabad Bench

CP No. 404/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.04.2019

NAME OF THE COMPANY: Vinesh Kumar Sanghal and Ors. V/s Shiva Continental Pvt. Ltd and Ors

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	GOPAL VERMA	Advocate	Applicant	
2.				

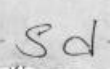
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
Parties are represented by their respective counsel.

Learned counsel for the respondent seeks time to file Vakalatnama as well as to file reply. The prayer is allowed. The respondent shall file Vakalatnama as well as reply within four weeks. Petitioner counsel also files proof of service to the respondent, which is taken on record.

List the matter on 4th June, 2019.

Dated: 22.04.2019


SAROJ RAJWARE,
MEMBER (T)


H.P. CHATURVEDI,
MEMBER (J)